

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.10.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2200 of 2021 in Comp. App. (AT) No. 54 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors.	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe

### For Directions

2.	Comp. App. (AT) (Ins) No. 834 of 2019	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt. Ltd.  <b>With</b>	Vinod Kumar Mahajan	Anurag Shikhar Sarin
3.	Comp. App. (AT) (Ins) No. 835 of 2019	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt. Ltd.	Vinod Kumar Mahajan	Anurag Shikhar Sarin
4.	Comp. App. (AT) (Ins) No. 203 of 2021	Essar Shipping Mauritius Holding Ltd. Vs. L & T Finance Ltd. & Anr.	Vivek Jain	

### For Admission (Fresh Cases)

5.	Comp. App. (AT) No. 82 of 2021	Lasa Supergenerics Ltd. Vs. --	CS Ashish O. Lalpuria	
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### For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.  <b>With</b>	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI Hemant Mehta-IRP Darpan Sachdeva- Intervenor
7.	Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta & Anr.  <b>With</b>	Smriti Churiwal	Hemant J Mehta-R2 Ichha Kalash-SBI P.B.A. Srinivasan Abhijeet Sinha Aditya Sukla

8.	Contempt Case No.10 of 2021 Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta and Anr.	Utsav Mukherjee	Anjali Sharma
9.	Comp. App. (AT) (Ins) No. 284 of 2020	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors.  <b>With</b>	Bharat Sood	Sreenita Ghosh Sanchari Chakroborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee-CoC
10.	Comp. App. (AT) (Ins) No. 285 of 2020	Rajiv Kumar Agarwalla Vs. Jityendra Lohia	Bharat Sood	Sreenita Ghosh Chakroborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee-CoC
11.	Comp. App. (AT) (Ins) No. 149 of 2021	Chandra Prakash Jain Liquidator of Ardor Global Pvt. Ltd. Vs. Directorate of Enforcement Department of Revenue Ministry of Finance	Rajesh Srivastava	Bhagyodaya Mishra Zoheb Hossain Puru Jain
12.	Comp. App. (AT) (Ins) No. 245 of 2021	Schreiber Dynamix Diaries Pvt. Ltd. Vs. Sumat Gupta Resolution Professional International Mega Food Park Ltd.	R.Sudhinder	Dr. Rajansh Thukral Dr. Surekha Thukral Sidharth Thukral
13.	Comp. App. (AT) (Ins) No. 305 of 2021	New Okhla Industrial Development Authority Vs. Amit Agarwal Resolution Professional	Sourav Roy	Angad Verma Prashant Kumar Prateek Kumar-RA
14.	Comp. App. (AT) (Ins) No. 462 of 2021	Piyush Gangji Chheda (Suspended Director and Promoter of Prince SWR System Pvt. Ltd.) Vs. Midas Impex Pvt. Ltd.	Vinay Shukla	Rohit Pandey
15.	Comp. App. (AT) (Ins) No. 634 of 2021	Pradhan A.S. Logistics Pvt. Ltd. Vs. Transafe services Ltd. & Anr.	Ankur Singhal	Anil Agarwal Nipun Gautam-R1

#### For Hearing

16.	Comp. App. (AT) (Ins) No. 981 of 2020	Kedrion Biopharma INC. Vs. Wizaman Impex Pvt. Ltd.	Gunjan Sinha Jain	Jayant Mehta Aditya Ghadge AT Patra Karan Khaitan
17.	Comp. App. (AT) No. 183 of 2020	Ram Prakash Gupta Vs. Radhey Shyam Sharma & Ors.	Saraswata Mohapatra	Sushil Kumar Dubey-R1 & R2 Vaibhav Mishra-R3

<b>18.</b>	Comp. App. (AT) No. 209 of 2020	R.P. Casting Pvt. Ltd. Vs. Registrar of Companies, Delhi & Haryana	Ashish Middha	Easha Kadian-R2 Himanshu
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**By order of Hon'ble Acting Chairperson**  
**-sd/-**  
**Registrar**